

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:886  
ANSWERED ON:28.07.2000  
IMPORTED SUGAR THROUGH PDS  
RAOSAHEB PATIL DANVE

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the imported sugar which is being purchased more than the local rate are supplied through Public Distribution System;
- (b) if so, the reasons to import whereas more than enough stock is available in the country;
- (c) the local purchasing rate fixed by the Government for sugarcane from the farmers/ growers; and
- (d) the total tonnage of sugar purchased from the Maharashtra sugar mills?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SRI M. SREENIVASA PRASAD )

- (a) No, Sir.
- (b) Import of sugar is on Open General Licence (OGL). However, there has been no import of sugar on Government account.
- (c) Government of India is only concerned with the fixation of statutory minimum price of sugarcane, which has been fixed at Rs.56.10 per quintal linked to a recovery level of 8.5% subject to premium of Rs.0.66 for every 0.1 increase in the recovery above that level.
- (d) During the sugar season 1999-2000 (October-September), a quantity of 17.47 lakh tonnes of levy sugar was allocated upto 20th July, 2000 from the sugar mills of Maharashtra for PDS purposes.